NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.16/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES:

Dr. Bhagwati Prasad

V/s.

M/s. Span Biotronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION		SIGNATURE	/-2
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ч.	ADV. ARMAY	WADHWA	ADV. FOR	ARwadh	way.
	ilh VAZSH	ASSOCIATES	R-1 & R-2		

ORDER TCP No. 16/397-398/CLB/MB/MAH/2016

- 1. The Learned Representative of the Petitioner is present.
- The Learned Counsel of the Respondent seeking adjournment on the ground of non-availability of the Learned Counsel who has argued the matter earlier.
- 3. Adjourned to **05.04.2017 at 2.30 PM** for Final Hearing. No such type of adjournment shall be granted.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 22.03.2017